

Investment (I) Ltd., Calcutta and bouncing of cheques issued by the Company. The matter has been looked into by the Reserve Bank of India (RBI).

M/s. Sanchayani Savings and Investment (I) Ltd. is a residuary non-banking company. To regulate the activities of such companies and to protect the interests of the depositors, RBI issued a new set of directions called the Residuary Non-Banking Companies (Reserve Bank) Directions, 1987. RBI has reported that M/s. Sanchayani Savings and Investment (I) Ltd. had challenged the constitutional validity of the Residuary Non-Banking Companies (Reserve Bank) Directions, 1987 before the Calcutta High Court in September, 1988 and had obtained a stay. The matter is therefore, sub-judice.

As regards bouncing of cheques, in term of the provisions of Banking, Public Financial Institutions and Negotiable Instruments Laws (Amendment) Act, 1988, bouncing of cheques has been made a punishable offence with effect from 1.4.1989.

Over-Bridge at Siliguri Bazar Railway Crossing

8149. SHRI PIYUS TIRAKY: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to construct over-bridge at the Siliguri Bazar Railway crossing on Northeast Frontier Railway to check the road traffic congestion there.

(b) if so, the time by which it is likely to be completed;

(c) if not, the reasons therefor; and

(d) any other alternative measure proposed to be taken to overcome this problem?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) Does not arise

(c) Construction of road over-bridge at the location is not feasible in view of the densely populated areas on both sides of the level crossing.

(d) To alleviate the problem of road traffic, the existing level crossing has been widened adequately. Further, the Railway and the State Government are investigating the feasibility of diversion of the railway line between New Jalpaiguri and Siliguri Jn. Along the right bank of Mahananda river.

Late Running of Gautami Express (S.C.R.)

8150. SHRI SODE RAMAIAH: Will the Minister of RAILWAYS be pleased to state:

(a) the number of days on which Gautami Express was late on the Secunderabad-Kakinada Sector during last three months;

(b) the reasons for the late running of this train; and

(c) the steps proposed to be taken to ensure adherence to time schedules by Gautami Express?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) (a) and (b). Gautami Express ran late on 27 days during January, February and March, 1989, mainly as a consequence of North South Bound trains running out of schedule due to on going electrification works, accidents and certain equipment failures.

(c) Punctuality should improve on com-